

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 31.3.2016

*Recorded on
10/4/16*

MA No.291/00398/2015(OA No.454/2011)

Mr. Himanshu Jain, Counsel for the applicant.
Mr. S.S.Sharma, Counsel for respondents.

The MA has been filed by the respondents for extension of time because they are going to challenge the order of the Tribunal dated 18.5.2015 by filing a Writ Petition before the Hon'ble High Court, Jaipur Bench. In view of the submissions, the MA is dismissed. No costs.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(DR. K.B. SURESH)
JUDICIAL MEMBER

Adm/